

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No: 525
TO BE ANSWERED ON 20.07.2018

Construction Activities at Coastal Regions

525:MOHAMMED FAIZAL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has given any relaxation for construction activities at coastal regions in the country including Union Territory of Lakshadweep; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) All activities, including construction activities in coastal regions are regulated through the Coastal Regulation Zone Notification, 2011 & the Island Protection Zone Notification, 2011. No relaxation for construction activities in the coastal regions in the country including Union Territory of Lakshadweep has been given by the Ministry of Environment, Forest & Climate Change.
- (b) Does not arise.
